



## **NATIONAL COMPANY LAW APPELLATE TRIBUNAL**

2<sup>nd</sup> & 3<sup>rd</sup> Floor, Mahanagar Doorsanchar Sadan (MTNL Building), 9,  
CGO Complex, Lodhi road, New Delhi 110 003.

Dated: 05<sup>th</sup> December, 2022

### **NOTICE**

Please take notice that the following matter listed in the Court of Chairperson on 08.12.2022 at 02:00 PM. will not be taken up and shall be taken on 19.12.2022 at 02:00 PM.

<b>S. No.</b>	<b>Case No.</b>	<b>Name of the parties</b>	<b>Counsel for Appellants</b>	<b>Counsel for Respondents</b>
<b>1.</b>	Comp. App. (AT) (Ins) No. 1000 of 2021	Kotak Mahindra Bank Ltd. Vs. Resolution Professional of Universal Buildwell Pvt. Ltd.  <b>With</b>	Vikrant Kumar	Swapnil Gupta
<b>2.</b>	Comp. App. (AT) (Ins) No. 661 of 2021	Kotak Mahindra Bank & Anr. Vs. Resolution Professional of Universal Buildwell Pvt. Ltd. & Anr.	Niharika Sharma	Swapnil Gupta Atul Kr. Kansal-R1 Harshal Kumar-R2

By order of Hon'ble Chairperson

-Sd/-

Registrar